

ITEM NO.3

COURT NO.1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. 43/2015 in Civil Appeal No(s).3769/1996

BUFFALO TRADERS WELFARE ASSON.

Appellant(s)

VERSUS

U O I & ORS

Respondent(s)

(For directions and office report)

Date : 31/03/2017 This application was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellant(s) Mr. Mukesh K. Giri, Adv.

For Respondent(s) Mr.Sanjiv Sen, Sr.Adv.
Mr.Suvesh Kumar, Adv.
Mr.R.K.Singh, Adv.

For UOI Mr.A.K.Sanghi, Sr.Adv.
Ms.Rekha Pandey, Adv.
Mr.W.A.Qadri, Adv.
Mr.M.K.Maroria, Adv.

For NCT of Delhi Mr.Ajay Kumar Singh, Adv.
Ms.Rekha Pandey, Adv.
Mr.B.K.Prasad, Adv.

Mr.Pramod Swarup, Sr.Adv.
Ms.Pareena Swarup, Adv.
Ms.Alka Sinha, Adv.
Mr. Anuvrat Sharma, Adv.

Mr.Vijay Panjwani, Adv.

Mrs. Anil Katiyar, Adv. (NP)

Mr. Shekhar Prit Jha, Adv.

Mr. Prashant Kumar, Adv.

Mr. Praveen Swarup, Adv.

Mr. Shakil Ahmed Syed, Adv.

Mr. Vijay Panjwani, Adv.

M/s. Parekh & Co., Adv.

Mr.Vishnu B.Saharya, Adv.
For M/s Saharya & Co., Adv.

Ms. Tulika Prakash, Adv.

Upon hearing the counsel the Court made the following
O R D E R

Learned counsel for the UPSIDC seeks more time to comply
with the order dated 10.03.2017.

Prayer is allowed.

The affidavit required to be filed by the UPSIDC, in
terms of the order dated 10.03.2017, be filed within four weeks
from today.

Post for hearing on 05.05.2017.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RENUKA SADANA)
ASSISTANT REGISTRAR